

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA) (a) While the Action Committee on Public Enterprises set up by Government made the study of the organisational aspect of the Fertilizer Corporation of India during 1971-72 no other high

power committee has gone into the working of the FCI.

(b) Does not arise.

(c) Government have decided to re-organise the Fertilizer Corporation of India and the National Fertilizer Ltd. into the following five companies.

Name of the Company	Units/Division
1. Fertilizer Corporation of India :	Sindri (including Sindri Modernisation and Sindri Rationalisation) Gorakhpur, Talecher, Ramgundam and Korba.
2. National Fertilizers Limited.	Nangal, Bhatinda and Panipat.
3. Hindustan Fertilizer Corporation Limited.	Namrup, Haldia, Barauni and Durgapur.
4. Rashtriya Chemicals & Fertilizers Ltd.	All Units of Trombay and gas based plants in the south of Bombay.
5. Fertilizer (Planning & Development) India Ltd.	P & D Division of the FCI.

The main purpose of the re-organisation of FCI/NFL is to avoid centralisation of decision making and powers in FCI and to bring about greater autonomy to the field units. This would result in greater efficiency in plant operation.

Registration of New Companies

4558. SHRI KANWAR LAL GUPTA : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) the number of new companies registered in the last one year ;

(b) the number of applications pending as on 28th February, 1978 for taking permission of becoming Manager Director or Director of a company ;

(c) has Government received complaints about the delay in permitting to become Director or Manager Director in the last one year ; and

(d) if so, give the number thereof and the action taken to expedite the process ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN) : (a) 2522 Companies limited by shares were registered during the year 1977.

(b) 277 Statutory applications under Section 269 of the Companies Act, 1956

seeking the approval of the Central Government for the appointment/re-appointment of the Manager/Managing Director/whole-time Director were pending as on 28-2-1978.

(c) and (d). Some complaints were received during the last one year and these have been attended to. Action has also been taken recently to simplify the procedure to deal with such cases.

Grievances of Station Masters

4559. SHRI RAM PRAKASH TRIPATHI : Will the Minister of RAILWAYS be pleased to state :

(a) whether All India Station Masters' Association has been agitating against interpolation in higher grades which has badly stopped their promotion in higher grades in comparison to other categories like Drivers, Guards in which no other categories come in higher grades ;

(b) why the interpolation is not done in initial grade as hardship exists in the initial grade and when their promotion chances come, the benefit is given to others ; and

(c) whether Government will look into the genuine demand and invite the Association to state their grievances ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS. (SHRI SHEO NARAIN) : (π) Yes.

(b) and (c). 25% of the vacancies in grade Rs. 455-700(RS) in the category of Station Masters, Yard Masters, Section Controllers, Traffic Inspectors etc. are filled by Traffic Apprentices. The direct recruitment quota is only 15% and the remaining 10% of the vacancies are filled by limited departmental competitive examinations. The recruitment of Traffic Apprentices is, therefore, not confined to SMs group alone. Such lateral induction in intermediate grades is also there in the Electrical and Mechanical Departments.

Planning and Development Division of Sindri Fertilizers Project

4560. SHRI A.K. ROY : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) what is the balance sheet of Planning and Development Division, Sindri for the last ten years, the amount spent on it, the earning made by it and the projects entrusted to it partly or fully by the F.C.I.;

(b) whether it is a fact that the F.C.I. has taken a step-motherly attitude towards the P & D. without assigning any big work to it despite its expertise and switching over to the foreign firms defacing the very purpose of making P & D. ;

(c) whether it is a fact that stepping in of the World Bank has further increased dependence and scuttled the scope of P & D ; and

(d) if so, what step Government propose to take to reverse the trend ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA) :

(a) and (b) The information on the amount spent on and earnings made by the Planning and Development Division, Sindri, is being collected and will be a id on the Table of the House. The

organisation has been assigned responsibilities to varying extents over the past two decades in the setting up of 16 major fertilizer projects of which 19 were for the FCI Ltd. themselves and the remaining three for outside agencies, namely, M/s. FACT, Hindustan Steel (Rourkela) and Neyveli Lignite (fertilizer unit). In addition the organisation has also undertaken 24 minor projects of which 16 were for the FCI and 8 for outside agencies. Based on research development and design work done by the P&D, production of catalysts for fertilizer industry has been set up at Sindri.

(c) and (d). No, Sir. The import of technology and expatriate assistance is made only to the extent these are not available within the country. In fact, keeping in view the need to strengthen the P&D organisation it has been decided to set it up as a separate engineering company in the general scheme of re-organisation of the Fertilizer Corporation of India Ltd.

Self-Reliance by units of F.C.I.

4561. SHRI A.K. ROY : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) what is the amount and percentage of foreign exchange component in all the units of the F.C.I. and whether there is a progress towards self-reliance ;

(b) whether it is a fact that the progress towards self-reliance has now gone on back-gear though expertise is available in the country to have a Swadeshi fertilizer Factory completely built with indigenous know-how and materials ; and

(c) if so, the reasons of this back-sliding and the steps to be taken for a Swadeshi Fertilizer Factory in a near future ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA) :

(a) The amount and percentage of the foreign exchange component of FCI units since its inception in 1961 are given below :

(Rs. in lakhs)

S. No	Unit/Division	Estimated total project cost	Estimated %age F.E. component	F.E. Component to (total Cost)
1	2	3	4	5
1	Nangal	8120	1400	45.13
2	Trombay	4538	2132	47.21